## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CA/196/2017

NAME OF THE TRANSFEROR

: V. SREEKUMAR

NAME OF THE TRANSFEREE CO.

: VIDYA PRACHARANAM PVT LTD

SECTION

: 119(4)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1) Porizodarshini

Abhinou Parthasarathy

Kearthi K

Abhil Jain

For T. K. Bhaskan

2. PHILIP MARINEW Counsel for l'in Politiques

**ORDER** 

Counsels representing both the parties are present. Counsel for respondent stated that the petitioner can approach the respondents by sending a letter for inspecting the Minutes Book. Counsel for respondent also prayed time for filing counter. Time is extended at request. Put up on 21.12.2017.

-5d-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

bc